GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 101

TO BE ANSWERED ON THE 11TH DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)

INFRASTRUCTURE AND TECHNOLOGICAL FACILITIES TO POLICE FORCES

101. SHRI PR. SENTHIL NATHAN: SHRIMATI VANAROJA R.: SHRI BHARATHI MOHAN R.K.: SHRIMATI V. SATHYA BAMA:

(a) whether the Government had provided adequate funds for enhancing infrastructure and technological facilities to increase the strength and capabilities of Police forces in the country;

(b) if so, the details thereof and the Government's allocation during each of the last three years and the current year, State/UT-wise;

(c) whether the Government has initiated all round skill training for police personnel in the country and if so, the details thereof; and

(d) the funds allocated for the said purpose during the said period, State/UT-wise?

Will the Minister of HOME AFFAIRS be pleased to state: ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b) : Yes, Madam. Although the responsibility of equipping the state police forces lies with the State Governments by virtue of 'Police' being a State subject, Government of India supplements the efforts of State Governments by providing central assistance under the scheme of 'Assistance to States for Modernisation of Police' [erstwhile scheme of Modernisation of State Police Forces(MPF)] to strengthen police infrastructure. Under this Scheme, State Governments are provided central assistance for acquiring advanced weaponry such as AK-47 & INSAS Rifles, all types of surveillance

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equipments including Unmanned Aerial Vehicles (UAVs), Night Vision Devices(NVDs), CCTV Surveillance system & body worn camera systems, modern communication equipments and state-of-the-art equipments for intelligence branches and forensic science laboratories. State Governments formulate their State Action Plans (SAPs) every year based on their strategic priorities and requirements. The allocations and releases made during each of the last three years and the current year, State wise is at Annexure-I.

(c) & (d) : The responsibility of providing training also rests primarily with the State Governments. However, Central Governments supplement the States by providing assistance for training of State Police Forces. The Central Government, through the National Police Academy organizes tactical training of police officers at the foundation level, functional level and directional level. The Army, NSG and Greyhounds, Hyderabad provide specialized pre-induction, commando, counter-naxal and counter-IED training to both Central Armed Police Forces (CAPFs) and State Police personnel. Counter Insurgency and Anti-Terrorist (CIAT) Schools provide specialized anti-terrorist / naxal training to State police personnel. In addition, all CAPFs and State Police Forces have developed in-house capabilities for providing specialized training at their respective institutes. In addition, Lok Nayak Jaiprakash Narayan Institute of Criminology & Forensic Science (NICFS) organizes a number of courses on

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forensic science in which police officers, judicial officers and prosecutors participate. Also, the Directorate of Forensic Science Services (DFSS) also conducts training programme from time to time for creating awareness among the Police, Judiciary and other Law Enforcement Agencies. Funds allocated and spent for training of State Police personnel are not maintained separately.

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<u>Annexure - I</u> Funds allocated and released in respect of the State Governments under the scheme of 'Assistance to States for Modernisation of Police'(erstwhile MPF Scheme) during the period 2015-16 to the current year, i.e., 2018-19

(in Rs. crore)

* Rs. 67.11 crore released to Assam(Rs. 59.30 crore) and Meghalaya(Rs. 7.81 crore) for South Asian Games. ^ Release of these funds shown against relevant State.

Name of State	201	2015-16		2016-17		2017-18		2018-19	
	Allocation	Released	Allocation		Allocation				
Andhra Pradesh	22.68	32.56	22.68	41.1	29.87	31.62	26.48	26.84	
Arunachal	3.64	3.05		2.69	4.79	3.42		0.59	
Assam	24.47	3.29		4.68	32.23	5.48		3.95	
	+ 59.30 *	+ 59.30 *							
Bihar	25.62	26.57	25.62	19.15	33.73	5.73	29.90	10.99	
Chhattisgarh	9.01	14.24	9.01	1.73	11.87	2.02	10.52	4.81	
Goa	0.95	0.13	0.95	0.18	1.25	0.21	1.11	0.15	
Gujarat	23.72	23.75	23.72	43.22	31.24	33.06	27.69	15.27	
Haryana	10.64	14.74	10.64	19.29	14.01	14.04	12.43	12.33	
Himachal Pradesh	3.25	0.44	4.88	5.58	4.28	4.09	3.79	0.52	
Jammu & Kashmir	37.00	35.88		34.54	48.73	48.00		30.53	
Jharkhand	8.54	22.44		1.64	11.24	1.91	9.97	5.89	
Karnataka	35.58				46.85	17.13		5.73	
Kerala	14.94	2.01	14.94	11.09	19.68	16.12	17.44	13.24	
Madhya Pradesh	25.14	26.8	25.14	21.86	33.11	30.47	29.34	24.57	
Maharashtra	43.69	50.88	43.69	12.8	57.54	9.78	51.00	3.23	
Manipur	8.85			8.37	11.66	1.98	10.34		
Meghalaya	3.48			0.67	4.58	2.60	4.07	3.38	
Mizoram	+ 7.81 * 4.43	+ 7.81 * 5.41		8.12	5.83	6.17	5.16	2.53	
Nagaland	9.96	13.78	9.96	18.05	13.12	13.88	11.63	11.79	
Odisha	14.47	19.46		26.22	19.05	19.87		16.46	
Punjab	15.23	20.67		27.6	20.05	20.07		2.45	
Rajasthan	28.99	34.18	28.99	34.54	38.17	40.38	33.83	34.29	
Sikkim	1.64	0.22	1.64	1.96	2.17	2.39	1.92	0.12	
Tamil Nadu	32.31	63.9		89.24	42.54	15.54	37.70	37.85	
Tripura	7.28	7.00	7.28	1.4	9.58	1.63	8.49	1.13	
Telangana	16.22	16.32	16.22	29.4	21.35	22.60	18.93	36.11	
Uttar Pradesh	58.59	69.99	58.59	35.8	77.16	28.20		69.32	
Uttarakhand	3.12	3.74			4.11	4.35			
West Bengal	26.80	35.52	26.80	12.31	35.3			42.18	
Total	520.25	661.79	523.43	593.80	685.09	451.66	607.25		
	+ 67.11*								
Contingency Reserve ^	29.75		29.75		38.45		38.45		
Mega City Policing^	45.00		41.82		45.00		45.00		
Programme Management Unit.		0.32		0.22	0.45	0.09			
Incentive for Police Reforms							76.90		
G/Total	662.11	662.11	595.00	594.02	769.00 (RE 452.10)	451.75	769.00	425.31	

Note: Figures of allocation and release include supply made in kind through OFB. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives and/or releases under Contingency Reserve.